

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.04.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 355 of 2022	Aashish Kadam & Anr. Vs. Nagpur Nagarik Sahakari Bank Ltd. & Anr.	Madhu Suri	Sandeep Bajaj Aakansha Nehra-R1
2.	Comp. App. (AT) (Ins) No. 377 of 2022	Puneet Aggarwal Vs. Manish Kumar & Ors.	Anurag Ojha	
3.	Comp. App. (AT) (Ins) No. 421 of 2022	Board of Trustees for Syama Prasad Mookherjee Port, Kolkata Vs. The Liquidator, Stewarts & Lloyds India Ltd.	Samrat Sengupta	
4.	Comp. App. (AT) (Ins) No. 422 & 423 of 2022	Deputy Commissioner of Income Tax Vs. Abhishek Nagori & Anr.	Maithili D Mehta	
5.	Comp. App. (AT) (Ins) No. 424 of 2022	E-Homes Infrastructure Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Anr.	Vipul Ganda	Sourav Roy
6.	Comp. App. (AT) (Ins) No. 425 of 2022	Rakesh Kumar Jain Vs. Jagdish Singh Nain & Ors.	Mohit Nandwani	
7.	Comp. App. (AT) (Ins) No. 426 of 2022	Pramod Sharma Vs. Karanya Heart Care Pvt. Ltd.	Sunil S. Parihar	
8.	Comp. App. (AT) (Ins) No. 427 of 2022	Athar Zia Vs. Anup Sood Liquidator of Basic India Ltd.	Satish Rai	

9.	Comp. App. (AT) (Ins) No. 428 of 2022	Santasha Real Estate Pvt. Ltd. Through Its Authorized Representative/One of its Director Vs. Vani Advertising & Anr.	Prince Jain	
10.	Comp. App. (AT) (Ins) No. 429 of 2022	Bajaj Electricals Ltd. Vs. Amit Thapar (Sole Proprietor of Datamax Marketing Consultants)	Karan Gandhi	
11.	Comp. App. (AT) (Ins) No. 430 of 2022	Talwandi Sabo Pvt. Ltd. Vs. Vineet K. Chaudhary & Anr.	Mounika Donur	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 91 of 2022	Poonam Kachalia & Ors. Vs. CA Kannan Tiruvengadam, Official Liquidator of Hari Machines Ltd. & Ors.	Rohit Sharma	Rishav Banerjee Rajarshi Banerjee
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For Hearing

13.	Comp. App (AT) (Ins) No. 908 of 2020	Hero Fincorp Ltd. Vs. Liquidator of TAG Offshore Ltd.	Aditya Prasad	Ashish Prasad
14.	Comp. App. (AT) (Ins) No. 967 of 2021	Babulal Aggarwal Director of Drishti India Ltd. Vs. Manish Kumar & Ors.	S. Premchandra	Sunil K Jain-R1 Priyanka Chouhan-R3
15.	Comp. App. (AT) (Ins) No. 105 of 2022	Bijay Kumar Agarwal Suspended Director of Infra Tie-up Pvt. Ltd. Vs. State Bank of India & Anr.	Soumya Dutta	Kuldeep Mallick Joydip Mukherjee Shiven Ray-R1

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By order of Hon'ble Chairperson
-sd/-
Registrar